Name of the Corporate Debtor
Date of commencement of CIRP
List of Unseucred Financial Creditors ( in class)

## SARE REALTY PROJECTS PRIVATE LIMITED

05.03.2021 **22.07.2021** 

(Amount in Rs.)

															(Amount in Rs.)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
			Details of Cla	aim Received											
S. No	Name of Creditor	Identifica		Total Amount t Claimed	Amount of claim	Nature of Claim	Amount covered by Security Interest.		her Relate d Party	% of Voting Share in COC	Amount of Contingen		Claim not	Amount of claim under verification	Remarks, if any
	Prabha Ganesh Rao,					Unsecured Financial Creditors in									Amount admitted as per RERA order and
1	N.Ganesh Rao, Shrinath	4	20.03.2021	1226255	1223555	Class)	(	0	No	0.01	0	0	2700	0	interest considered till CIRP date.
2	Valluri Nagaraju & Oleti Sireeshas	7	20.03.2021	3232269	3232269	Unsecured Financial Creditors in Class)	(	0	No	0.02	O	0	C	0	
	Vikas Khandelwal														
3		8	20.03.2021	4328675	3999635	Unsecured Financial Creditors in Class)		0 0	No	0.03	O	0	329040	0	Admitted as per revised claim.
	Mayuri Aggarwal							_							
4		10	21.03.2021	2592227	, 0	Unsecured Financial Creditors in Class)	(	0	No	0.00	O	0	2592227	0	Claim form withdrawn vide email dated 17.4.2021 and fresh claim filed in form D.
5	Meenal Grover	11	21.03.2021	6862074	2534610	Unsecured Financial Creditors in Class)		0	No	0.02	O	0	C	4327464	Amount provsioanlly admitted as per payment proof attached. Proof of other payments and interest agreement required.
	Sanjay Sinha, Mayuri Aggarwal, Rajendra Kumar Raheja		21.03.2021	1685467	, ,	Unsecured Financial Creditors in Class)		0 0	No	0.00	0	0	1685467		Claim form withdrawn vide email dated 17.4.2021 and fresh claim filed in form D.
	V.J. Mohan Kumara Reddy					Unsecured Financial Creditors in									
7		15	21.03.2021	1301268	1301268	Class)	(	0	No	0.01	C	0	C	0	
8	Pankajaksha Jay Mohan & Pragna Jay Mohan	20	22.03.2021	1598530	1371600	Unsecured Financial Creditors in Class)		0	No	0.01	o	0	C	226930	Amount of delayed compensation not mentioned in agreement dated 8.12.2020.
9	Rajendra Kumar Raheja	21	22.03.2021	5184454	0	Unsecured Financial Creditors in Class)	(	0	No	0.00	O	0	C	5184454	Proof of payments and agreement for interest required. Further for operational debts claim in form B to be filed and hence not admitted

Vivek Arora	25 22.03.2021	16005789	7584687	Unsecured Financial Creditors in Class)	0	0	No	0.05		0 0	0	8421102		Proof of payment of remaining amount and agreement for interest payment required.
S. Mohan				Unsecured Financial Creditors in										
11	26 22.03.2021	1142906	1142906	Class)	0	0	No	0.01		0 0	0	0	)	
Deepak Julien and Anita														
Carvolho	27 22 22 22 22	4500505	4500505	Unsecured Financial Creditors in			<b>.</b> .							
12	27 22.03.2021	1582525	1582525	Class)	0	0	No	0.01		0 0	0	0		Description and of acceptable acceptable
Go India Infa Project P Ltd	28 22.03.2021	12601572	7009420	Unsecured Financial Creditors in	0	0	No	0.05		0 0	0	5592152		Proof of payment of remaining amount and agreement for interest payment required. Further ID proof of company and authority letter in favour of signatory required.
V. S. Srikumar	20 22.03.2021	12001372	7003420	Classy	0	0	INO	0.03		0 0	O	3392132		required.
14	29 22.03.2021	2212086	2212086	Unsecured Financial Creditors in Class)	0	0	No	0.02		0 0	0	0		Interest admitted @ 8% as per Regulation 16A(7)
S. Saravanan				,										
15	35 22.03.2021	1529930	1529930	Unsecured Financial Creditors in Class)	0	0	No	0.01		0 0	0	0	)	Claim updated on the basis of further details.
Aparna Sahana and Abhijit Paun 16	37 22.03.2021	4183148	4183148	Unsecured Financial Creditors in Class)	0	0	No	0.03		0 0	0	0	)	Claim updated on the basis of further details.
Saravana Kumar	40 22.03.2021	0	0	Unsecured Financial Creditors in Class)		0		0.00		0 0	0	0		Fresh form submitted and same is admitted.
Raja M & Priyank R	10 22:00:2022	1						0.00						Copy of agreement for payment of
18	42 26.03.2021	5012740	2409971	Unsecured Financial Creditors in Class)	0	0	No	0.02	ı	0 0	0	2602769		interest and other amount as claimed is required.
N. Saravana Kumar				Unsecured Financial Creditors in										
19	43 29.03.2021	1301300	1301300	•	0	0	No	0.01		0 0	0	0	)	
Ajith Kumar P.B.	44 20.03.2021	6842437	6842437		0	0	NO	0.05		0 0	0	0	)	Claim admitted as per RERA order.
Muralidharan Ramu	45 04 04 3034	336000	225000	Unsecured Financial Creditors in		_	No	0.00		0 0		_		Pooing cancelled Palance amount
Haree Shankar V.G	45 04.04.2021	336000	336000	Unsecured Financial Creditors in	- 0	0	No	0.00		0	0	0	<del> </del>	Booing cancelled. Balance amount
22	49 09.04.2021	598315	598315		_	n	NO	0.00		0 0	0	n		
Arun Batra	15 05.04.2021	330313	330313	Unsecured Financial Creditors in	l	0		5.00		1 0	U		1	
23	51 19.4.2021	2431659	2431659		О	0	no	0.02		0 0	0	0	,	
Bharathwaj Narayanan				Unsecured Financial Creditors in	_									
24	53 25.04.2021	1182872	1182872	Class)	0	0	NO	0.01		0 0	0	0	<u> </u>	
Dr Sunil Narayan	54 27 04 2024	4772007	22077.45	Unsecured Financial Creditors in			NO	2.22				4206454		Claim modified vide email dated 7.7.2021. Late payemnt charges as per agreement admitted. Balance pending
25	54 27.04.2021	4773897	3387746	Class)	0		NO	0.02		0 0	0	1386151		for clarification
	TOTAL	89748395	57397939		0	0		0.414668948		U 0	4609434	27741022	!	

Note 1

Please note that books and records of the Corporate Debtor are under updations and claims are provisionally admitted based on documents submitted with declaration under provision of I&B code. The amount shall be modified in accordance to provision of code and upon updation of records, substantive evidence and documents. The creditors are advised to submit IRP/RP the desired details, information and documents promptly failing may cause negative impact on their respective claim.